

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 8
(IB)-560(PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstruction Co. Pvt. Petitioner
Ltd

v.
NIIL Infrastructure Pvt. Ltd Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 16.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Ashish Verma, Adv. Salonee Keshwani
For the Applicant : Mr. Zafar Khurshid, Adv. Syed Hamza
Ghayour in IA-217/24
Adv. Adarsh Kr. Gupta, Adv. Vishal Gupta in
IA-1147/2024
For the Monitoring Professional : Adv. Swapnil Gupta, Adv. Vaibhav
Mendiratta, Adv. Sejal Gupta, Adv. Abhinav
Mishra, Ms. Nisha Malpani
For the Respondent : Adv. Deepak Kumar, Adv. Abhinav
Shrivastava, Adv. Shivang Rawat, Adv. Amrita
Kumari for R-3
For the RA : Adv. Anurag Bhatt, Adv. Lokesh Pathak, Adv.
Ankur Gupta, Adv. Vaibhav Vijayvargiya
For Homebuyers RWA Ms. Srishti, Adv

ORDER

IA-4044/2021, IA-5024/2021, IA-4442/2022, IA-1463/2022, CA-1268/2019, CA-60/2019, CA-967/2019, CA-268/2019, IA2460/2020, Cont P-01/2020, IA-3957/2021, IA-4665/2021, IA-4741/2021, IA-4700/2021, IA-1279/2022, IA-1349/2022, IA-3174/2022, IA-217/2024, IA-1269/2024

Making reference to IA-4700/2021, Mr. Swapnil Gupta, Ld. Counsel for the Applicant submitted that the SRA has failed to implement the plan thus the consequences need to follow. Let the IA-4700/2021 alongwith other applications be placed before the Regular Principal Bench on **15.05.2024**.

IA-1147/2024

Issue notice of this application to all the Respondent(s). Mr. Swapnil Gupta, Ld. Counsel for the Monitoring Committee accepts notice and seeks an

opportunity to file reply to the application within one week. Time prayed for is granted. List this application be listed on **15.05.2024**. It goes without saying that the Monitoring Committee would be entitled to raise the plea on the maintainability of the application, if any.

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

16.04.2024
Lalit